

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT; TIS HAZARI COURTS, DELHI**

NOTICE

After a meticulous review of the applications received for the position of Law Researchers on a short-term contract basis, in response to Notice No.419/14307-14324/Law Researcher/Genl. / West/2026 dated 09.03.2026, the Selection Committee for selection of Law Researchers for the District Judge (Commercial Courts) has conducted a comprehensive assessment.

The Committee has resolved to reject the applications of the following candidates. The reasons for the respective rejections are detailed in the table below:

S.No.	Name of Candidate	Father's / Husband's Name	Reason
01.	Jatin	Sh. Umesh Kumar	Less than 55% Marks in Law Graduation
02.	Aman	Sh. M. A. Burney	Less than 55% Marks in Law Graduation
03.	Madhav Aggarwal	Sh. Vipin Aggarwal	Less than 55% Marks in Law Graduation
04.	Khushi	Sh. Vijay Shankar	Less than 55% Marks in Law Graduation
05.	Nitin	Sh. Ravinder Singh	Less than 55% Marks in Law Graduation
06.	Himanshu	Sh. Naresh Kumar	Less than 55% Marks in Law Graduation
07.	Dishank	Sh. Jugal Kishor	Less than 55% Marks in Law Graduation
08.	Mamta Yadav	Sh. Birendra Kumar	Less than 55% Marks in Law Graduation
09.	Sujeet Yadav	Sh. Birendra Kumar	Less than 55% Marks in Law Graduation
10.	Kaushiki Agarwal	Sh. Sanjay Agarwal	Less than 55% Marks in Law Graduation
11.	Sudhir Atri	Sh. Manoj Kumar Atri	Less than 55% Marks in Law Graduation
12.	Deepiksha Bhatt	Sh. Rakesh Kumar	Less than 55% Marks in Law Graduation
13.	Rohan Kr Mittal	Manoj Kumar Mittal	Less than 55% Marks in Law Graduation
14.	Pradeep Awasthi	Sh. Balinder Kr Awasthi	Less than 55% Marks in Law Graduation
15.	Sachin	Sh. Karambir	Less than 55% Marks in Law Graduation
16.	Hunny	Sh. Jitender Kumar	Less than 55% Marks in Law Graduation
17.	Poonam Bharti	Sh. Hari Lal Bharti	Less than 55% Marks in Law Graduation
18.	Preeti	Sh. Raj Kumar	Less than 55% Marks in Law Graduation
19.	Kavisha Sharma	Sh. Kamal Sharma	Non-Completion of Graduation (Law)
20.	Labhya Sharma	Sh. Uday Sharma	Non-Completion of Graduation (Law)
21.	Divakar Kapil	Sh. Sunil Kapil	Overage
22.	Archana	Sh. Rajpal Singh	Overage
23.	Dev Gautam	Sh. Trilok Chand	Overage
24.	Pooja Gupta	Sh. Laxmi Narayan Gupta	Overage
25.	Himanshi	Sh. Krishan Kumar	Application submitted after Due Date

This is issued as per the directions of Hon'ble Selection Committee for selection of Law Researchers for the District Judge (Commercial Courts), West District.



(Harish Kumar)

District Judge (Commercial Court)-04 /
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

478 / No. 16844 - 16849 /Law Researcher/Genl./West/2026

Dated: 24 MAR 2026

Copy forwarded for information to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Hony. Secretary, Bar Association, Tis Hazari Courts, Delhi.
3. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing official to upload the same on the Website of West District.
4. The R&I Branch, West District with the request to display the same on the Notice Board of Tis Hazari Courts Complex, Delhi.
5. P.S. to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.



(Harish Kumar)

District Judge (Commercial Court)-04 /
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi